

UPLIFT OF Adibasis IN BIHAR

*1101. **Shri L. N. Mishra:** Will the Minister of Home Affairs be pleased to state whether the Government of Bihar have asked the Central Government for some specific grants for the uplift of the Adibasis in Bihar?

The Deputy Minister of Home Affairs (Shri Datar): The Government of Bihar asked for a grant of Rs. 32 lakhs during 1951-52 and of Rs. 21.8 lakhs during 1952-53 for the welfare of Scheduled Tribes and raising the level of administration of Scheduled Areas. Grants amounting to Rs. 15 lakhs and Rs. 18 lakhs respectively were sanctioned. A budget provision of Rs. 21 lakhs has been made for the next financial year.

Shri L. N. Mishra: May I know, Sir, the heads of subjects under which the amount is to be spent?

Shri Datar: The heads are: (1) promoting the welfare of the Scheduled Tribes, and (2) raising the level of administration of the Scheduled areas to the administration of the rest of the areas of the State.

Shri L. N. Mishra: Is there any condition for such grants?

Shri Datar: No conditions.

Shri T. S. A. Chettiar: May I know, Sir, whether these are full grants or on any percentage basis?

Shri Datar: These are grants under Article 275.

Shrimati Renu Chakravarty: In the first part of the answer to the question Mr. Mishra asked, it was said that it was for general welfare work. Is there any sub-division about it—as to how much has been spent on education, how much on health or any other subjects?

Shri Datar: Those details are not here, Sir.

AMOUNT SPENT FOR REPUBLIC DAY CELEBRATIONS IN NEW DELHI

*1102. **Shri Punnoose:** (a) Will the Minister of Defence be pleased to state the comparative expenditure for Republic Day Celebrations in New Delhi for 1951 and 1952?

(b) How much of this was spent on (i) fireworks and (ii) illuminations alone?

The Deputy Minister of Defence (Sardar Majithia): (a)—

1951	—	Rs. 18,362-6-0.
1952	—	Rs. 18,857-10-0.

(b) There were no Fireworks display and illuminations in 1951 and 1952.

Shri Punnoose: May I know, Sir, what part of this amount was spent on bringing Cultural Groups from several States?

Sardar Majithia: I am afraid I haven't got the break-up of the figures.

Shri Punnoose: Is it a fact, Sir, that a party was brought down from Travancore-Cochin to display the boat race?

Sardar Majithia: To which year is the hon. Member referring?

Shri Punnoose: Last year.

Sardar Majithia: I was only answering questions, Sir, regarding 1951-52.

Shri N. Sreekantan Nair: Was there any poor feeding in connection with the celebrations?

Shri M. S. Gurupadaswamy: What are the individual items for which expenses were incurred?

Mr. Deputy-Speaker: The hon. Minister need not give the reply regarding individual items.

Shri V. P. Nayar: May I know whether any amount has been spent on the distribution of sweets?

Mr. Deputy-Speaker: I may proceed to the next question. Every country celebrates the Republic day. We need not go into minute details as sweet-meats etc.

RECRUITMENT OF INCOME-TAX OFFICERS

*1103. **Shri C. R. Iyyunni:** Will the Minister of Finance be pleased to state:

(a) whether there is a proposal to directly recruit Income-tax Officers class II grade III; and

(b) if so whether any consideration will be shown to those officiating officers of Part B States, who had not been absorbed or equated to officiating officers in the Central set-up?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes. Steps are being taken to recruit about 215 Income-tax Officers, Class II Grade III, through the Union Public Service Commission.

(b) Officers of Part B States who have been taken into the Central set-up in non-gazetted posts are on the same footing as the non-gazetted officers in Part A States. They will be